NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/696/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: CARLSBERG INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: A.M. BREWERIES PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Attiban Vijay Sticharan Rangarajan

PINNIANESH

Operational

Corner for

Dirignos &

<u>ORDER</u>

Counsels for both the parties are present. Counsel for the Operational Creditor prayed for time to place joint a memo of compromise on record. At request, time is enlarged. Put up on 21.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)